

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.12.2021

IN THE COURT OF THE REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2904 of 2021 in Comp. App. (AT) (Ins) No. _ of 2021	Hitesh Vasantlal Bhanushali & Ors. Vs. Udupi Vasudev Ganesh Nayak The Liquidator P & S Jewellery Ltd.	Gaurangi Patil
2.	I.A. No. 2916 of 2021 in Comp. App. (AT) (Ins) No. _ of 2021	The Janata Cooperative Bank Ltd. Vs. Suresh Kumar Jain & Ors.	Rajesh Raina

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar